

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

38.

IA-47/2024 in C.P.(IB)/469(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 12.07.2024

NAME OF THE PARTIES: Nashik Forge Private Limited

SECTION: 10, 33(1) (b) (i) to (iii) r/w 33(3) OF INSOLVENCY AND BANKRUPTCY  
CODE, 2016.

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**ORDER**

1. Mr. Avinash R. Khanolkar a/w Mr. Surekha Yadav and Ms. Khushbu Bhanushali, Ld. Counsel for the Applicant present.
2. **IA-47/2024:** Heard the Counsel and perused the records. Reserved for Orders.

Sd/-  
ANU JAGMOHAN SINGH  
Member (Technical)

Sd/-  
KISHORE VEMULAPALLI  
Member (Judicial)